

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1370
ANSWERED ON:02.08.2010
ALLOCATION OF FUNDS UNDER MGNREGS
Chowdhury Shri Adhir Ranjan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total funds has so far been allotted under the programme of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in the country, State-wise;
- (b) the present status of MGNREGS;
- (c) whether any plan has been chalked out to expedite the progress of this programme in the future; an
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

- (a) : Details are given in Annexure-I
- (b): A s reported by the State Governments, during 2009-10, 5.25 crore households were provided employment; 282.58 crore mandays of employment were generated; 46.01 lakh works were taken up and an average of 54 days of employment was provided to each household.
- (c) & (d): Mahatma Gandhi NREGA is demand based legislation. Under the Act, adult members of a job card holding household need to apply for work. Employment is provided within 15 days of the demand subject to a maximum of 100 days per household in every financial year. In order to generate awareness among the rural population about their legal rights under the Act, intensive IEC activities involving print as well as electronic media have been taken up. Civil Society Organisations have also been associated in the awareness generation programmes.